

ITEM NO.19

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(ONLY C.A. NOS. 24432453 & 2454-2464 OF 2021 is to be listed before Court of Ld. Registrar.)

WITH

C.A. No. 2443-2453/2021 (III-A)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 114503/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114504/2023

IA No. 114503/2023 - APPLICATION FOR SUBSTITUTION

IA No. 114504/2023 - EXEMPTION FROM FILING O.T.)

C.A. No. 2454-2464/2021 (III-A)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 114537/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114539/2023

IA No. 114537/2023 - APPLICATION FOR SUBSTITUTION

IA No. 114539/2023 - EXEMPTION FROM FILING O.T.)

Date : 25-09-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr Varun Sarin, Adv.

Ms Manpreet Kaur Bhalla, Adv.

Mr. Ashok Mathur, AOR

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR

Mr. Vijay Kumar, Adv.

Mr. Manish Kumar, Adv.

Mr Sumit Goel, Adv.

Mr Abhishek Thakral, Adv.

M/S. Parekh & Co., AOR

Contd...

Item no.19

Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Ms. Prerana Sabharwal, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

Mr. Prasenjit Keswani, Adv.
Mr. Upmanyu Tewari, Adv.
Mr. Nitin Sangra, Adv.
Ms. Devika Khanna, Adv.
Mrs. V. D. Khanna, AOR

Mr. P.k. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Sunaina Kumar, Adv.

Mr. M. C. Dhingra, AOR

Ms. Deepshikha Sansanwal, Adv.
Mr. Santosh Krishnan, AOR

Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.

M/S. Vachher And Agrud, AOR
Mr. Dhiraj, Adv.
Mr. Akshat Vachher, Adv.

Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2443-2453/2021, C.A. No. 2454-2464/2021

Service is deemed to be complete on respondent no.4 in CA No.2452, 2463 of 2021 and respondent no.5 in CA No 2453 and 2464 of 2021 as they are duly represented in the connected matters.

Contd...

Item no.19

Application for deletion filed in respect of respondent no. 9 in CA 2443 and 2454 of 2021 and respondent no. 4 in CA No 2445 and 2456 of 2021 be processed for listing before the Hon'ble Judge in Chambers for further directions.

H. SHASHIDHARA SHETTY
Registrar